SUPREME COURT OF INDIA

Re: Appointment of Mr. Justice L. Narayana Swamy as Chief Justice in Himachal Pradesh High Court.

Office of the Chief Justice of the Himachal Pradesh High Court would be falling vacant shortly, consequent upon elevation of Mr. Justice V.Ramasubramanian, Chief Justice of that High Court to the Supreme Court, in terms of a separate recommendation made by the Collegium today. Therefore, appointment to that office is required to be made.

Mr. Justice L. Narayana Swamy is the senior-most Judge from Karnataka High Court and has been functioning there since his elevation. Having regard to all relevant factors, the Collegium is of the considered view that Mr. Justice L. Narayana Swamy is suitable in all respects for being appointed as Chief Justice of the Himachal Pradesh High Court. The Collegium resolves to recommend accordingly.

While making the above recommendation, the Collegium has also taken into consideration the fact that at present there is no Chief Justice from Karnataka High Court.

(Ranjan Gogoi), C.J.I.

(S.A. Bobde), J.

(N.V. Ramana), J.

New Delhi, August 28, 2019.